

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1500 OF 2019 IN**  
**DFR NO. 2246 OF 2019**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**ACME Rewa Solar Energy Pvt. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan  
Ms. Ritu Apurva  
Mr. Utkarsh Singh  
Mr. Damodar Solanki  
Mr. Amal Nair

Counsel for the Respondent(s) :

**ORDER**

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **19.11.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**